

Nomination of cases by Hon'ble the Chief Justice on 08.04.2016

Sl no.	Case details	Nominated to-	File delivered in section
DB of Hon....., J			
1	Crl. W. P. - 6898/2016	Hon. A. K. Tripathi, J.	Writ C- II (Crl. Writ) Section on 08.04.2016
2	Crl. Appeal (u/s 372 Cr.P.C.) - 5553/2015 with Crl. Appeal – 4846/2015 with Crl. Appeal – 5079/2015 with Crl. Appeal – 5061/2015	Hon. A. K. Tripathi, J. (with connected cases)	Govt. Appeal Section on 11.04.2016
3	Crl. Appeal – 7462/2010 with Crl. Appeal – 6505/2010	Hon. Vikram Nath, J. (with connected case)	Crl. Appeal Section on 11.04.2016
4	Crl. Appeal – 5215/2015 with Crl. Appeal – 5144/2015	Hon. A. K. Tripathi, J. (with connected case)	Crl. Appeal Section on 11.04.2016
5	Spl. Appeal defective – 176/2016	Hon. Dilip Gupta, J.	Spl. Appeal Section on 11.04.2016
6	Spl. Appeal – 260/2016	Hon. Krishna Murari, J.	Computer Fresh Section on 08.04.2016
7	Crl. Appeal – 1656/2016	Hon. A. K. Tripathi, J.	Computer Fresh Section on 08.04.2016
8	Crl. W. P. - 7573/2016 (G.P.F. Scam matter)	Hon. Arun Tandon, J.	Computer Fresh Section on 08.04.2016
9	Spl. Appeal defective – 262/2016	Hon. Dilip Gupta, J.	Computer Fresh Section on 11.04.2016
Hon....., J.			
10	H. C. W. P. - 45911/2015	Hon. Vipin Sinha, J.	Writ C- II Section on 11.04.2016
11	W. P. - 3093/2016 with W. P. - 45202/2013	Hon. V. K. Birla, J. (with connected case)	Writ A - II Section on 11.04.2016
12	Crl. Revision – 3353/2003	Hon. Om Prakash, J.	Crl. Rev. Section on 11.04.2016
13	Crl. Revision – 2891/2003	Hon. K. N. Bajpayee, J.	Crl. Rev. Section on 11.04.2016
14	W. P. - 49499/2015 with W. P. - 51377/2013	Hon. Anjani Kumar Mishra, J. (both cases)	Writ B Section on 11.04.2016
15	Bail – 9895/2016	Hon. Pankaj Naqvi, J.	Computer Fresh Section on 08.04.2016
16	Bail – 10616/2016	Hon. R. D. Khare, J.	Computer Fresh

			Section on 08.04.2016
17	CrI. M. A.(u/s 482 Cr.P.C.) - 10621/2016	Hon. Om Prakash, J.	Computer Fresh Section on 08.04.2016
18	Bail (Cancellation) – 10478/2016 with Bail – 6018/2016	Hon. R. D. Khare, J.	Computer Fresh Section on 08.04.2016
19	Second Appeal – 332/2016	Hon. Manoj Misra, J.	Computer Fresh Section on 08.04.2016

BY ORDER OF HON'BLE THE CHIEF JUSTICE

J.R.(LISTING)
11.04.2016